NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

CA 20/2017 in T.C.P. 93/2015

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

v/s.

Dutt Capital Advisors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956

ORDER

For the Counsel have agreed that their parties will present in person before this Bench on 26.03.2018, list this matter for hearing on 26.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)